

CAUSE LIST OF THE COURT OF CIVIL JUDGE AND JMFC., HOSAKOTE FOR  
PRECONCILLATION SITTING OF THE DAY 07.12.2020.

AFTERNOON SESSION AT 1.00 P.M.

1. O.S 52/2015
2. C.Misc 121/2018
3. PCR 147/2020
4. PCR 157/2020
5. PCR 187/2020
6. CC 754/2014
7. CC 1641/2014
8. CC 1099/2016
9. CC 1479/2017
10. CC 1555/2017

EVENING SESSION AT 5.00 P.M

1. PCR 75/2020
2. PCR 76/2020
3. CC 905/2019
4. CC 2663/2019
5. C.Misc 284/2020
6. C.Misc 285/2020
7. C.Misc 286/2020

Hosakote

Dated: -05.12.2020

Prl. Civil Judge & JMFC.,  
Hosakote

Note:

1. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
2. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **07.12.2020**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>EVIDENCE</b>	<b>EVIDENCE</b>
1. OS 395/2012	21. OS 533/2014
2. OS 423/2013	22. OS 243/2015
3. OS 415/2014	23. OS 149/2017
4. OS 59/2018	24. OS 323/2018
5. OS 59/2019	25. Mis.16/2013
<b>HEARING</b>	<b>HEARING</b>
6. Crime 86/2020 NGPS	26. OS 399/2011
7. Crime 89/2020 TS Halli	27. OS 285/2015
8. Crime 109/2020 TS Halli	28. OS 117/2017
9. Crl.Misc 138/2020	29. OS 3/2018
10. Crl.Misc185/2020	30. OS 115/2018
11. Crl.Misc 261/2020	31. OS 301/2018
12. Crl.Misc 262/2020	32. OS 63/2019
13. Crl.Misc 263/2020	33. OS 111/2019
14. OS 255/2008	34. OS 343/2019
15. OS 429/2014	35. OS 117/2020
16. OS 381/2016	36. Mis 8/2013
17. OS 139/2017	37. Mis 1/2020
18. OS 269/2020	38. Mis 13/2020
19. FDP 2/2020	39. FDP 1/2011
20. OS 290/2020 Dr. Nataraju V/S Ramanjigowda	40. EX 15/2013

Hosakote

Dated:- 05.12.2020

*Giri/ 5/12/20*  
Addl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next ates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
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CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANAVAR. PRL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 07.12.2020 at 2.45 PM

HEARING

1. Crime. 68/2020 (ANGPS)
2. Crime 88/2020 (SPS)
3. Crime 97/2020(HPS)
4. Crime 305/2020 (HPS)
5. Crl. Misc 121/2018
6. Crl. Misc 150/2020
7. Crl. Misc 154/2020
8. Crl. Misc 181/2020
9. Crl. Misc 214/2020
- 10.Crl. Misc 284/2020 (Kamrunnisa V/s CMC)
- 11.Crl. Misc 286/2020 (Kamrunnisa V/s CMC)
- 12.PCR 75/2020
- 13.PCR 76/2020
- 14.CC 1795/2019
- 15.CC 2599/2019
- 16.OS 52/2015
- 17.OS 210/2020
- 18.OS 286/2020
- 19.OS 289/2020 (Munikrishnappa V/s Srinivas & others)
- 20.OS 291/2020 (Syed Khadar V/s Syed Wajid)

Hosakote  
Dated: -05.12.2020

  
Prl. Civil Judge & JMFC.,  
Hosakote

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